

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 15.02.2020**

**NOTICE**

Take notice that the following matters listed on 17.02.2020 in the Court - III will not be taken up. The next date of hearing will be notified later.

| <b>S. No.</b> | <b>Case No.</b>   | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|---|--|-------------------------------|--------------------------------|
| <b>1.</b>     | Comp. App. (AT)<br>(Ins) No. 1522 of<br>2019<br><b>Part Heard</b> | Allied Silica Ltd.<br>Vs.<br>Tata Chemicals Ltd.                                   | D. Sreenivasan                | Moulshree Shukla               |
| <b>2.</b>     | Competition. App.<br>(AT) No. 22 of<br>2019                       | General Motors India Pvt. Ltd.<br>Vs.<br>Competition Commission of India<br>& Ors. | Anand S. Pathak               | Neha Mishra                    |

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By Order

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Registrar